

**GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION**

**LOK SABHA
UNSTARRED QUESTION NO. 189
ANSWERED ON 02/02/2023**

Tap Water Connections under JJM

189. SHRI N.K. PREMACHANDRAN:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government proposes to ensure the supply of drinking water through the tap connections to the rural households under Jal Jeevan Mission (JJM);
- (b) if so, the details of action taken thereon;
- (c) the details of the tap water connections provided under JJM till date, State/UT-wise;
- (d) the details of the target for providing drinking water to households under JJM;
- (e) whether the Government has introduced a monitoring system for timely completion of projects/ works under JJM and if so, the details thereof;
- (f) whether it has come to the notice of the Government that there is no perennial water resources for water supply through the given tap connections given and if so, the details thereof; and
- (g) the total project cost sanctioned to Kerala for the development of drinking water resources, water tank, pumping lane, pump set and storage tanks under JJM, district-wise?

ANSWER

**THE MINISTER OF STATE FOR JAL SHAKTI
(SHRI PRAHLAD SINGH PATEL)**

(a) to (e) To enable every rural household in the country to have assured potable water through tap water connection by 2024, Government of India, in partnership with State Governments, is implementing Jal Jeevan Mission (JJM)-Har Ghar Jal since August, 2019.

At the time of announcement of Jal Jeevan Mission, 3.23 Crore (17%) rural households were reported to have tap water connections. So far, more than 7.81 Crore additional rural households have been provided with tap water connections under the Mission. Thus, as on 30.01.2023, out of 19.36 Crore rural households in the country, around 11.05 Crore (57%) households are reported to have tap water supply in their homes. State/ UT-wise details are **annexed**.

To ensure the timely and successful implementation of the Mission, Government of India has been regularly reviewing the implementation with respective State governments. Regular review meetings at highest level including conferences, workshops, video conferences are held as well as field visits by multi-disciplinary team are taken up wherein States are advised to plan and expedite the implementation to achieve the goal in a time-bound manner.

For online monitoring, JJM–Integrated Management Information System (IMIS) and JJM–Dashboard have been put in place. The JJM Dashboard has been developed whereby the information on the progress of the Mission at state, district and panchayat levels are provided in public domain. Provision has also been made for transparent online financial management through Public Financial Management System (PFMS).

(f) Water being a State subject, steps for augmentation, conservation and efficient management of water resources are primarily undertaken by the respective State Governments. Under JJM, the water sources which include *inter alia* groundwater (open well, borewell, tube well, handpumps, etc.), surface water (river, reservoir, lake, pond, springs, etc.) and rainwater stored in small tanks are being used as sources for drinking water supply schemes. Details of individual projects/ schemes for rural water supply projects including water source for scheme are not maintained centrally.

Under the JJM Operational Guidelines States/ UTs are mandated to constitute Source Finding Committees who will review the water supply schemes for availability of potable water in adequate quantity in prescribed quality for the scheme design period.

In addition, provisions for taking up augmentation and strengthening of local & traditional drinking water sources in convergence with other schemes at village level viz. MGNREGS, 15th Finance Commission tied grants to Rural Local Bodies (RLBs), Integrated Watershed Management Programme (IWMP), State schemes, District Mineral Development Fund, CSR funds, community contribution, etc. have also been envisaged under the JJM.

(g) District-wise fund allocations and details thereof are not maintained by this department centrally. However, details of Central fund allocated, fund drawn and fund utilization reported by the State of Kerala under Jal Jeevan Mission in 2019-20, 2020-21, 2021-22 & 2022-23 (as on 30.01.2023) are as under:

(Amount in Rs. Crore)

Year	Central share					Expenditure under State share
	Opening Balance	Allocation	Fund drawn by the State	Total fund available	Reported utilization	
2019-20	2.58	248.76	101.29	103.87	62.69	57.23
2020-21	41.18	404.24	303.18	344.36	304.29	311.25
2021-22	40.07	1,804.59	1,353.44	1,394.17	957.44	1,059.57
2022-23	436.08	2,206.54	1,103.27	1,539.35	1,125.52	1,120.00

Source: JJM, IMIS

Annex referred in the reply to Lok Sabha Unstarred Question No. 189 due for reply on 02.02.2023

State/ UT-wise status of tap water connections in rural households
(as on 30.01.2023)

(Number in lakhs)

S. No.	State/ UT	Total rural HHs as on date	Rural HHs with tap water connection as on 15.8.2019	Rural HHs with tap water supply	
				No.	In%
1.	A & N Islands	0.62	0.29	0.62	100.00
2.	Andhra Pr.	95.18	30.74	65.31	68.62
3.	Arunachal Pr.	2.22	0.23	1.56	70.40
4.	Assam	67.21	1.11	28.71	42.71
5.	Bihar	166.30	3.16	158.97	95.59
6.	Chhattisgarh	50.08	3.20	18.96	37.86
7.	DNH and D&D	0.85	0.00	0.85	100.00
8.	Goa	2.63	1.99	2.63	100.00
9.	Gujarat	91.18	65.16	91.18	100.00
10.	Haryana	30.41	17.66	30.41	100.00
11.	Himachal Pr.	17.09	7.63	16.69	97.68
12.	J&K	18.40	5.75	10.62	57.70
13.	Jharkhand	61.19	3.45	18.24	29.82
14.	Karnataka	101.18	24.51	61.84	61.12
15.	Kerala	70.69	16.64	32.40	45.83
16.	Ladakh	0.43	0.01	0.31	71.82
17.	Lakshadweep	0.13	0.00	-	-
18.	Madhya Pr.	119.89	13.53	56.25	46.91
19.	Maharashtra	146.73	48.44	106.35	72.48
20.	Manipur	4.52	0.26	3.42	75.74
21.	Meghalaya	6.35	0.05	2.87	45.13
22.	Mizoram	1.33	0.09	0.98	74.00
23.	Nagaland	3.66	0.14	2.20	60.10
24.	Odisha	88.56	3.11	50.19	56.67
25.	Puducherry	1.15	0.94	1.15	100.00
26.	Punjab	34.26	16.79	34.24	99.96
27.	Rajasthan	105.32	11.74	33.29	31.61
28.	Sikkim	1.32	0.70	1.03	78.26
29.	Tamil Nadu	125.51	21.76	73.93	58.90
30.	Telangana	53.98	15.68	53.98	100.00
31.	Tripura	7.42	0.25	4.33	58.36
32.	Uttar Pr.	262.64	5.16	75.27	28.66
33.	Uttarakhand	14.94	1.30	10.77	72.08
34.	West Bengal	182.59	2.15	54.48	29.84
	Total	19,35.96	3,23.63	11,04.04	57.03

Source: JJM – IMIS

HH: Household